

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 49
Dated Guwahati, the 14th July, 2020

In continuation of the Registry's earlier notification dated 15.04.2020 and Notification No. 48 dated 04.07.2020, Hon'ble the Chief Justice has been pleased to direct that only the cases (except bail matters) where the Annexure-I form (as notified in the notification dated 15.04.2020) containing the reasons for urgent listing is filed, will be considered for listing.

By Order,

Sd/- Sri Raktim Duarah

REGISTRAR GENERAL

Memo No. HC. III - 35/2013 /1667-1686/G Dated 14th July, 2020.

Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Joint Registrar (Judicial), Gauhati High Court, Guwahati.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
12. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
13. The A.O. (Judicial), Filing Section, Gauhati High Court, Guwahati.
14. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
15. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
16. The Court Manager, Gauhati High Court, Guwahati.
17. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL

14/7/2020
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